

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/8554/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Madhurjya Narayan,
Presiding Officer,
Industrial Tribunal, Guwahati.

Dated Guwahati the th 13 October, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. IT.7/2023/220 Dated 11.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.10.2023**. Further, the Presiding Officer, Labour Court, Guwahati will remain in charge of your Court and office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/8555-8556/A, dated , 13-10-23

Copy to:

1. The Presiding Officer, Labour Court, Guwahati.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)